

case of Iraq There has been some decline in the case of Iran, but this happens from season to season. There is no abnormal decline.

Former French Possessions

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\*435 { Shri Bibhuti Mishra:  
Shri D. C. Sharma:  
Shri Radha Raman:  
Shri Ajit Singh Sarhadi:  
Shri H. N. Mukerjee:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 25 on the 10th February, 1959 and state the latest position regarding the *de jure* transfer of former French Possessions in India?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): Although we had hoped that the Treaty of Cession would be approved by the French Assembly early this year, the present indications are that no firm date has yet been fixed for discussion of this problem in the French Assembly. We have raised this question with the French authorities on all suitable occasions and shall continue to do so.

श्री बिभूति मिश्र : बहुत दिनों से यह मामला चल रहा है। मैं जानना चाहता हूँ कि क्या कठिनाई हो रही है जिस के कारण वह मामला डि जूरे तय नहीं हो रहा है।

प्रधान मंत्री तथा बड़े-बड़े कार्य-मंत्री (श्री जवाहरलाल नेहरू) : कठिनाई हमारे सरकार से तो है नहीं। कठिनाई तो दूसरी तरफ से है। जब उस का बनना हमारे लिये कठिन है। कुछ अन्दाजा हो सकता है। यह शायद इस लिये है कि वहाँ अन्दाजा बदली बहुत होती रही है।

श्री बिभूति मिश्र : मैं जानना चाहता हूँ कि जब तक डि जूरे मामला तय नहीं होता तब तक उन फ़ायदे जगहों को, जो हमारे कब्जे में हैं, डेवेलप करने में कोई कठिनाई होती है ?

श्री जवाहरलाल नेहरू : जी नहीं, उसमें तो कोई रुकावट नहीं है। लेकिन कायदे कानून जो वहाँ के हैं वह पुराने फ्रांसीसी कायदे कानून हैं। कुछ दिक्कतें उसमें होती हैं और जैसे में, कानूनन, पांडिचेरी वगैरह हिन्दुस्तान के हिस्से नहीं हैं, उनका कोई प्रतिनिधि इस माने में लोक सभा में नहीं है। नहीं तो कोई जरिया होता उस के माने का।

Shrimati Renu Chakravartty: Sir, until the *de jure* transfer takes place, there is a peculiar situation obtaining in the French possessions like Pondicherry. It is not the Supreme Court of India where we can file an appeal, it is the Supreme Court of France. May I know how much longer we have to continue like this? Can something be done about this?

Shri Jawaharlal Nehru: I am afraid I cannot give an answer because, naturally, a matter of this kind cannot be ended by unilateral action, at least we prefer not to take such action. Throughout these past years we have been told from time to time that the *de jure* recognition is coming within a few months, but unfortunately it has not come.

Shrimati Renu Chakravartty: In what way, Sir, do we propose to have discussions with the French Government for removing some of the anomalies which exist even today, both regarding the judiciary as well as other aspects of the law? Are we proposing to discuss this matter, if the actual *de jure* transfer is not itself passed by France?

Shri Jawaharlal Nehru: I have not understood the question. Anomalies, no doubt, must exist; there minor anomalies can certainly be removed by talks, but the basic thing which derives from the fact of the *de jure* transfer not having taken place, I suppose, cannot be removed till the basic cause is removed.

Shri Supakar: May I know whether representation of Pondicherry and other French possessions in this

House shall await the *de jure* transfer of these possessions to India?

**Shri Jawaharlal Nehru:** Naturally. This House represents the Union of India. If a territory is not legally and constitutionally part of the Union of India, then it cannot be represented here

**Shri P. C. Borooah:** May I know whether after the *de jure* transfer these territories will each form a separate administrative unit directly under the Central Government, or will they be amalgamated with any other State?

**Shri Jawaharlal Nehru:** We have repeatedly stated that in the main these territories will remain a separate unit. But that is always for the people to decide. We will not make any change without the active consent of the people concerned; no change will be thrust upon them. They will be treated as a separate unit. I cannot precisely say about the little units like Mahe and others because they are very small, but the major units like Pondicherry etc., we propose to treat as a separate unit.

सेठ गोविन्द बास जो हमारी नीसरी पचवर्षीय योजना बन रही है, उस में इन स्वतंत्रों के विकास का ध्यान रखा जा क्या इन के लिये भी कोई ठस तरह की योजना बनाई जायेगी जिस से वहा की परिस्थितियों के अनुसार उन का भी विकास हो सके ?

**श्री जवाहरलाल नेहरू :** जी हा, वह तो हमारी पिछली पचवर्षीय योजना में भी था, और वहा काफी रूपमा खर्च किया गया है। वहां के लिये कई विकास योजनाये बनी है बन रही हैं और प्राइन्दा भी बनेगी।

**Shri Joachim Alva:** May I know how much of this postponement is due to our active identification of the Algerian cause in the Africa-Asia Group of the UNO?

**Shri Jawaharlal Nehru:** I am not aware of that; perhaps Shri Joachim Alva knows

**Shri Narayankutty Memon:** May I know whether the Government of India propose to give any firm date to the French Government for the final settlement of this issue?

**Shri Jawaharlal Nehru:** If the hon Member suggests that we should tell them that unless they do something something else would be done by us, no, we do not propose to do that.

**Central Training Institute for Instructors**

\*496 { **Shri R. C Majhi:**  
**Shrimati Ila Palchoudhuri:**  
**Shri Subodh Hansda:**  
**Shri Ram Krishan Gupta:**  
**Shri Ajit Singh Sarhadi:**

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that Government of India recently approached the United Nations Special Fund Committee for financial assistance for establishing a Central Training Institute for Instructors,

(b) whether the United National Special Fund Committee have agreed to do so,

(c) if so, to what extent, and

(d) when are the arrangements in regard to the establishment of Institute likely to be finalised?

**The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra):**

- (a) Yes
- (b) Yes
- (c) 860,000 U.S dollars
- (d) By the end of 1960

**Shri R. C Majhi:** May I know how many craftsmen would be trained within this year?

**Shri L. N. Mishra:** It will have a capacity to accommodate 400 persons.

**Shri Ram Krishan Gupta:** May I know the nature and the type of agency which will be set up for the execution of this project?